

manpower, introduction of productive work practices, introduction of a voluntary Retirement Scheme (VRS), and efforts for early stabilisation of modernised units for increase in capacity utilisation, etc.

Rural Youth Employment Training Programme

5384. SHRI RAMPAL SINGH :
SHRI ASHOK NAMDEORAO MOHOL :
SHRI PANKAJ CHOUDHRY :
SHRI ANAND RATNA MAURYA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to start the Rural Youth Employment Training programme;

(b) if so, the names of States, where the above said programme is proposed to be started at first; and

(c) the number of youth likely to be benefited through this programme?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) There is no proposal to start a Rural Youth Employment Training Programme. However this Ministry is implementing the Scheme of Training of Rural Youth for Self Employment (TRYSEM). The Scheme aims at providing the basic technical and managerial skills to rural youth from families below poverty line to enable them to take up self employment and wage employment in the broad fields of agriculture and allied sectors, industries, services and business activities. Under this scheme assistance is also given to the States for setting up of Exclusive TRYSEM Training Centres (ETTCs) in blocks deficient in training infrastructure.

(b) TRYSEM Scheme is being implemented p 1 in all the States.

(c) The number of Youth benefited under TRYSEM Scheme during the last three years is given below:

Year	No. of Youth Trained
1995-96	2,91,450
1996-97	3,64,337
1997-98	2,46,353
Total	9,02,140

Rehabilitation of Displaced Persons

5385. SHRI UPENDRANATH NAYAR : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government are aware that large number of people mostly tribals of district Keonjhar, Orissa

have been displaced from their original land due to major iron ore mines and other mines, and

(b) if so, the steps being taken to rehabilitate/compensate the affected people?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) The information is being collected and will be laid on the Table of the Lok Sabha.

Extension of Lal Dora

5386. SHRI PUNNU LAL MOHALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government has announced the extension of Lal Dora in rural villages of Delhi;

(b) if so, the details thereof;

(c) whether Lal Dora has also been extended in village Kair, New Delhi-43;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether the Government have received representation from Scheduled Caste community of village Kair for not giving land to them against the common land of the "Gram Sabha"; and

(g) if so, the action taken against the erring officers responsible for not distributing the land to the Scheduled Caste people?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (g) The information is being collected from the Government of NCT of Delhi and shall be placed on the Table of the House when received.

Rural Development Projects

5387. SHRI MADHAV RAO PATIL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Maharashtra has submitted any Rural Development projects for approval by the Union Government during the last three years;

(b) if so, the details thereof and the projects still pending with the Government;

(c) the reasons for their pendency; and

(d) the time by which these are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA